Annexure-4

Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 4 as on : 24.09.2026

List of operational creditors (Employees)

S.No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share/ Participation Right in CoC*					
1	Sunil Dutt	19/02/2026	1,071,161	1,054,961	Salary, Guatuity of Employee	No	No	0.04%	NIL	N/A	16,200	-	Please refer to the Note provided below
2	Rakesh Dogra	19/02/2026	1,342,333	1,326,133	Salary, Guatuity of Employee	No	No	0.06%	NIL	N/A	16,200	-	Please refer to the Note provided below
3	Amit Shriwasta	19/02/2026	879,912	879,912	Salary, Guatuity of Employee	No	No	0.04%	NIL	N/A	-	-	Please refer to the Note provided below
4	Harendra Singh Tyagi	02/02/2026	1,132,325	1,132,325	Salary, Guatuity of Employee	No	No	0.05%	NIL	N/A	-	-	Please refer to the Note provided below
5	Adithiya S Kumar	19/02/2026	630,386	630,386	Salary, Guatuity of Employee	No	No	0.03%	NIL	N/A	-	-	Please refer to the Note provided below
6	Birendra Kumar	19/02/2026	527,540	527,540	Salary, Guatuity of Employee	No	No	0.02%	NIL	N/A	-	-	Please refer to the Note provided below
7	Jagat Narayan	18/04/2026	3,413,008	3,396,808	Salary, Guatuity of Employee	No	No	0.14%	NIL	N/A	16,200	-	Please refer to the Note provided below
8	Naveen Kumar Shrivastva	10/05/2023	877,172	877,172	Salary, Guatuity of Employee	No	No	0.04%	NIL	N/A	-	-	Gratuity and Leaves benefit charged even though not resigned in the CD
9	Dhani Ram	08/05/2023	765,119	765,119	Salary, Guatuity of Employee	No	No	0.03%	NIL	N/A	-	-	Gratuity and Leaves benefit charged even though not resigned in the CD
10	Amit Kumar	08/05/2023	584,425	568,225	Salary, Guatuity of Employee	No	No	0.02%	NIL	N/A	16,200	-	Gratuity and Leaves benefit charged even though not resigned in the CD
11	Manoj Kumar Tiwari	10/05/2023	508,652	492,452	Salary, Guatuity of Employee	No	No	0.02%	NIL	N/A	16,200	-	Gratuity and Leaves benefit charged even though not resigned in the CD
12	Nitish Bhandari	10/05/2023	780,584	764,384	Salary, Guatuity of Employee	No	No	0.03%	NIL	N/A	16,200	-	Gratuity and Leaves benefit charged even though not resigned in the CD
13	Manoj Bhatt	10/05/2023	354,768	338,568	Salary, Guatuity of Employee	No	No	0.01%	NIL	N/A	16,200	-	



14	Ajay Kumar	10/05/2023	801,390	801,390	Salary, Guatuity of Employee	No	No	0.03%	NIL	N/A	-	-	Gratuity and Leaves benefit charged even though not resigned in the CD
15	Sandeep Singh	10/05/2023	914,481	914,481	Salary, Guatuity of Employee	No	No	0.04%	NIL	N/A	-	-	Gratuity charged even though not resigned in the CD
16	Kartar Singh Chaudhary	10/05/2023	700,503	700,503	Directors/ KMP Remuneration	No	Yes	0.03%	NIL	N/A	-	-	
17	Priyanka Malhotra	10/05/2023	1,198,440	1,198,440	Directors/ KMP Remuneration	No	Yes	0.05%	NIL	N/A	-	-	RP noted that neither information was provided nor any clarification was given even after multiple reminders.
18	Nipun Kumar Malhotra	10/05/2023	9,586,438	9,586,438	Directors/ KMP Remuneration	No	Yes	0.40%	NIL	N/A	-	-	RP noted that neither information was provided nor any clarification was given even after multiple reminders.
19	Pravin Kumar Malhotra	10/05/2023	7,837,399	7,837,399	Directors/ KMP Remuneration	No	Yes	0.33%	NIL	N/A	-	-	RP noted that neither information was provided nor any clarification was given even after multiple reminders.
		TOTAL	**33,906,036**	**33,792,636**		-		**1.42%**	-	-	**113,400**	-	

Note :

1 *List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records*

2 *Based on the limited information received by the Liquidator in the handover process from the erstwhile Resolution Professional and the information/ supporting documents submitted by the claimants along with their claims, the Liquidator understands that the Corporate Debtor through Notice-cum-Letter (affixed at Plant Site) dated 26th October 2022 intimated all the employess about the suspension of business activities i.e. closure the companies plant(s) from 28th October 2022.*

3 *In view of the advance intimation given to all the Employees in October 2022, and giving due consideration to the general employement rule of providing one month notice period to the workmen and employees, provision for payment of one month notice period salary has been provided.*

4 *Accordingly, the Claims submitted by the Employees for the period uptill November 2022 are considered and admitted based on the supporting documents submitted along with the claim, and the claim for the subsequent period cannot be considered.*

5 *Participation Right as per Code read with Regulation only if Debt is more than 10% of the Aggregate Debt.*

